

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO.
CA. NO. 05(ND)2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017**

NAME OF THE COMPANY: Smt. Madhubala Arora V/s. Unitech Ltd

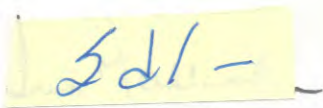
SECTION OF THE COMPANIES ACT: 424

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: Mr. Manjit Singh Ahluwalia, Advocate.

ORDER

At request adjourned to 20.04.2017.


(Ina Malhotra)
Member Judicial